

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH, PUNE**

**BEFORE SHRI R.K. PANDA, VICE PRESIDENT
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

**आयकर अपील सं. / ITA Nos.658, 659 and 667/PUN/2024
Assessment Years 2017-18, 2018-19 and 2019-20**

Ganga Housing Private Limited, San Mahu Complex 5, Bund Garden Road, Opp. Poona Club, Pune 411 006 Maharashtra PAN : AAACG6134G	बनाम / V/s.	PCIT (Central), Pune
.....अपीलार्थी / Appellant	प्रत्यर्थी / Respondent

Assessee by : Shri Krishna Gujarathi
Revenue by : Shri Keyur Patel

सुनवाई की तारीख / Date of Hearing : 12.12.2024
घोषणा की तारीख / Date of Pronouncement : 12.12.2024

आदेश / ORDER

PER BENCH :

These three appeals filed by the assessee are directed against the separate orders dated 09.02.2024 of the PCIT (Central), Pune passed u/s.263 of the Income-Tax Act, 1961 relating to the assessment years 2017-18, 2018-19 and 2019-20 respectively.

2. The assessee filed an application seeking withdrawal of the above appeals for which the ld. DR has no objection. Accordingly, the request of the assessee seeking withdrawal of the appeals is permitted. The appeals are therefore dismissed as 'Withdrawn'.

3. In the result, all the three appeals filed by the assessee are dismissed.

Pronounced in the open court on 12.12.2024.

Sd/-
ASTHA CHANDRA
JUDICIAL MEMBER

Sd/-
R.K. PANDA
VICE PRESIDENT

पुणे / Pune; दिनांक / Dated : 12th December, 2024

Satish

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The concerned Pr.CIT
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "A" /
DR 'A', ITAT, Pune;
5. गार्ड फाईल / Guard file.

आदेशानुसार / BY ORDER,

//सत्यापित प्रति// True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune